

(b) whether Srinagar is connected from these cities and not vice-versa;

(c) if so, the reasons for one-way traffic ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) Yes, Sir.

(b) Srinagar has two-way telephone services to cities abroad.

(c) In view of (b) above, question does not arise.

Ranking of Industrial Houses

2107. DR. B. L. SHAIKESH : Will the Minister of INDUSTRY be pleased to state :

(a) whether according to an official study made by his Ministry, the inter-se ranking on the basis of large industrial houses has undergone a sea-change in the 13-year period ending 1984;

(b) whether some of the industrial houses have staged a meteoric rise from the 67th rank in 1976 to 6th position by 1984; if so, what are the special circumstances that resulted in their rise; and

(c) whether a statement showing the names of the industrial houses which crossed the Rs. 100 crores level in 1984 would be laid on the Table ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) : There has been a change in inter-se ranking of the large industrial houses during 1972 to 1984.

(b) Yes, Sir.

Circumstances which have resulted in the rise may be due to expansion, diversification, establishment of new undertaking, modernisation inflation, amalgamation, etc.

(c) : A Statement is given below.

Statement

Statement showing the names of the Industrial Houses whose undertakings are registered under MRTP Act and cross the Rs. 100 crores level in 1984.

1. Bitla
2. Tata
3. J. K. Singhania
4. Mafatlal
5. Thapar
6. Reliance Textile
7. A.C.C.
8. Modi
9. Bangur
10. Larsen Toubro
11. Sarabhai
12. Bajaj
13. I.C.I.
14. Mahindra and Mahindra
15. Shri Ram
16. Walchand
17. Kirloskar
18. I. T. C.
19. T. V. S. Iyengar
20. Hindustan Lever
21. Chowgule
22. Ashok Leyland
23. SPIC
24. Kasturbhai Lalbhai
25. United Breweries

26. Escorts
27. Dunlop
28. Khatau (Bombay)
29. Ahmedabad Electricity
30. Nowrosjee Wadia
31. Goenka K.P.
32. Garware
33. Phillips
34. G.V. Naidu
35. Macneill and Magor
36. Bhiwandiwalla A.H.
37. Simpson
38. Scindia
39. Brooke Bond
40. V. Ramakrishna
41. G. K. W.
42. Lohia Machine
43. Essar Bulk Carrier
44. Godrej
45. Murugappa Chettiar
46. Raunaq Singh
47. Ceat Tyres
48. Sahu Jain
49. Oberoi M.S.
50. Bombay Subarban
51. Parry
52. Shri Ambica
53. Madura Coats
54. V.S. Dempo
55. Tata Tea

56. N. R. C.
57. Golden Tobacco
58. Appejay
59. Kamani
60. G. E. C.

**Import and Indigenous Production
of Drugs**

2108. SHRI R.M. BHOYE : Will the Minister of INDUSTRY be pleased to state :

(a) the names of medicines and drugs imported during the last two years, year-wise and the total amount involved; and

(b) the details of the efforts made to manufacture these drugs indigenously ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY. (SHRI R. K. JAI-CHANDRA SINGH) : (a) : Name of the bulk drugs imported into the country are available in the 'Monthly Bulletin of Imports and Exports', published by the Directorate of Commercial Intelligence, Calcutta, copies of which are available in the Parliament library.

The total import of bulk drugs and formulations is to the country during last two years, year-wise are given below :

1983-84 — Rs. 126.48 crores

1984-85 — Rs. 188.57 crores

(b) Technology for production of bulk drugs, wherever it is not available in the country, to encourage domestic production is allowed to be imported on merits. Industrial licences and registrations with D.G.T.D. are also freely allowed to Indian Companies. Additionally, 94 bulk drugs have been delicensed for production to give fillip to domestic production.